

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1477 of 2019

In the matter of:

P. V. Nidhish **....Appellant**

Vs.

N.P.Kamalesh & Anr. **...Respondents**

For Appellant: **Mr. Aditya P. Arora, Mr. Saurabh Jain, Mr. Udit Chauhan and Mr. Bhavishya Singh, Advocates.**

For Respondent: **Mr. Anand Sukumaran, Advocate for CoC & LICHFL. Mr. Bijoy P. Pulipra, Advocate for RP.**

With

Company Appeal (AT) (Insolvency) No. 1478 of 2019

In the matter of:

P. V. Nidhish **....Appellant**

Vs.

OCS Group (India) Pvt. Ltd. & Anr. **....Respondents**

Present:

For Appellant: **Mr. Aditya P. Arora, Mr. Saurabh Jain, Mr. Udit Chauhan and Mr. Bhavishya Singh, Advocates.**

For Respondents: **Mr. Ahsan Ahmad and Mr. Manish Rathore, Advocates.**

**Mr. Anand Sukumaran, Advocate for CoC & LICHFL.
Mr. Bijoy P. Pulipra, Advocate for RP.**

19.02.2020: Counsel for Appellants seeks time to argue the Appeal. Opportunity is given.

List the Appeal 'for hearing' the same on its merits on **12th March, 2020**.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastav]
Member (Technical)**

sim/md